

**INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "F": NEW DELHI**

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND
SHRI L.P. SAHU, ACCOUNTANT MEMBER**

ITA No.:- 1632/Del/2018
Assessment Year: 2014-15

Pawan Kumar S/o Shri Hardwari Lal, Office No. 6, 2 nd Floor, Kamla Palace, Gurgaon Haryana, Pin : 122 001 PAN AKKPK4769L	Vs.	ACIT, Circle-62(1) New Delhi.
(Appellant)		(Respondent)

Assessee by:	Shri Rakesh Kumar, CA
Department by :	Shri Surender Pal, Sr. DR
Date of Hearing	29/04/2019
Date of pronouncement	29 /04/2019

CORRINGENDUM

PER AMIT SHUKLA, J.M.

By this corrigendum we rectify a typographical mistake in our order dated 29.04.2019 in ITA No. 1632/Del/2018 wherein in cause title instead of "Date of Hearing 29.4.2019 and Date of Pronouncement 29.4.2019" by mistake it is typed as " Date of Hearing 29.4.2018 and Date of Pronouncement 29.4.2018" . We rectify this mistake as under :-

Date of Hearing : 29.4.2019

Date of pronouncement : 29.4.2019

Sd/-

(L.P. SAHU)
ACCOUNTANT MEMBER

Dated: 29/04/2019

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1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

sd/-

(AMIT SHUKLA)
JUDICIAL MEMBER

ASSISTANT REGISTRAR
ITAT, New Delhi